

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 116  
IA No. 106/JPR/2024  
MA (IBC) No. 9/JPR/2024  
CP No. (IB)-11/95/JPR/2024  
Under Section 95 of IBC, 2016

**In the matter of:**

**Bank of Baroda**

**... Applicant/Financial Creditor**

**Versus**

**Ajay Singh Chauhan**

**... Guarantor/Respondent**

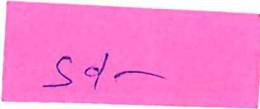
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

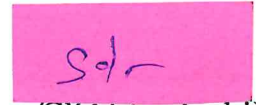
For the Applicant : Vikas Jain, Adv.  
For the Respondent : Akarsh Mathur, Adv.  
For the RP : Pratibha Khandelwal, RP

**ORDER**

List the matter on 09.09.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 22, 2024